

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:2260  
ANSWERED ON:06.08.2010  
SETTING UP OF AGENCIES TO DEAL WITH CYBER CRIME  
Pandey Shri Ravindra Kumar

**Will the Minister of FINANCE be pleased to state:**

- (a) the details of complaints received by the Central Bank regarding cheating/forgery cases committed through Internet during each of the last three years and the current year and action taken in each such case;
- (b) whether the Government has devised any mechanism/agency or cell to monitor and curb such cases of cheating;
- (c) if so, the details thereof; and
- (d) if not, the reasons, therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) to (d): A Fraud Monitoring Cell has been set up under the Department of Banking Supervision in Reserve Bank of India (RBI) for monitoring cases of frauds in banks including internet frauds. RBI has reported that Fraud Monitoring Cell has received four complaints from the individuals regarding cheating and forgery cases committed through internet. A statement containing the details of complaints and the action taken in each case is annexed.

The various aspects of internet banking frauds are looked into closely during RBI inspections where large number of internet frauds are reported to ascertain the IT security issues, if any which could be facilitating such frauds. Besides this RBI has issued guidelines from time to time on internet frauds to all banks to ensure adequate safeguards and precautions to prevent frauds.